GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2438 ANSWERED ON:03.12.2009 OPERATION OF CONTAINER TRAINS Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of operators obtained licences to run container trains in country so far;
- (b) whether the Railways have permitted foreign partnership to these operators;
- (c) if so, the details in this regard;
- (d) whether the Railways are considering to permit Foreign Direct Investment (FDI) in rail infrastructure; and
- (e) if so the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): Sixteen operators have been given licences to run container trains so far.
- (b) & (c): As per policy any person individual or a joint venture or a company registered under the Company Act, 1956 shall be eligible to obtain the permission to operate container trains.
- (d): No proposal for Foreign Direct Investment (FDI) in railway infrastructure is pending with Ministry of Railways at present.
- (e): Does not arise.